

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21/6/2018


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/174/IB/2018
PETITION NUMBER : CP/628/IB/2017
NAME OF THE TRANSFEROR : LEELAMMA & 2
NAME OF THE TRANSFERRE : ROYAL SPLENDOUR DEVELOPERS PVT LTD & 3
UNDER SECTION : 60

S.No.	Name (in Capital)	Represented by	Signature
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AVINASH
KRISHNAN
RAVI

Counsel for
Applicant



ORDER

Counsel for petitioner present and prayed for time to make submissions. Time is enlarged at request. Put up on 05.07.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)